

1	2	3	4	5
<b>41 - 50 HP Tractors</b>				
2008-09	88065	71414	13496	84910
2009-10	105842	94193	11628	105821
2010-11	155558	131563	22470	154033
2011-12	175482	143102	25557	168659
2012-13	211126	199130	15734	214864
2013-14	324085	308810	13900	322710
<b>50 + HP Tractors</b>				
2008-09	47798	29053	18939	47992
2009-10	61035	45441	17046	62487
2010-11	87314	59294	30325	89619
2011-12	106438	67134	38307	105441
2012-13	79336	40735	41113	81848
2013-14	71530	31228	43504	74732
<b>All HP - Industry</b>				
2008-09	339510	304622	38198	342820
2009-10	433207	402608	37622	440230
2010-11	548397	482256	62872	545128
2011-12	639896	536886	70772	607658
2012-13	578690	527768	63147	590915
2013-14	696801	634151	62677	696828

**Time-line for action on revival recommendations of sick CPSEs**

3128. DR. CHANDAN MITRA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the total number of revival proposals recommended by the Board of Industrial and Financial Reconstruction (BIFR) and Board for Reconstruction of Public Sector Enterprises (BRPSE) during the last five years *vis-a-vis* the number of such proposals approved by the Government after their receipt from BIFR and BRPSE;

(b) the reasons for inordinate delay in giving the approval of Government on the recommended proposals; and

(c) the steps taken by Government to establish an appropriate time-line for taking action on the revival recommendations of sick CPSEs?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RADHAKRISHNAN P.): (a) and (b) Revival proposals in respect of 11 Central Public Sector Enterprises (CPSEs) have been recommended by Board for Reconstruction of Public Sector Enterprises (BRPSE) during the last five years (2009-10 to 2013-14). Out of them, the Government has approved revival proposals of 8 CPSEs.

(c) The Administrative Ministries/ Departments have been advised to process the recommendations of BRPSE for obtaining the approval of the competent authority with in a time schedule of 8 weeks. In case the administrative Ministry/ Department fails to do so within the upper time of 4 months, the concerned Ministry/ Department would have to bring a Note citing reasons for delay for the information of the Cabinet/ CCEA, and seek extension of time for submission of its proposal.

#### **Housing shortage in country**

†3129. SHRI PRABHAT JHA:

SHRI VIJAY GOEL:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that there is acute housing shortage in proportion to the demand in the cities of the country, if so, the details thereof;

(b) whether financial investment on a large scale is required for provision of housing commensurate with the demand in the cities; and

(c) if so, the details thereof along with the details of the measures being taken by Government to ensure sufficient financial investment?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): (a) Yes, Sir. As per the report of the Technical Group constituted by this Ministry for estimating the housing shortage in India in the year 2012, there is a shortage of 18.78 million dwelling units across the country in urban areas. State-wise details are given in Statement (*See below*).

(b) Yes, Sir.

(c) The Government of India has undertaken a number of schemes like Jawaharlal Nehru National Urban Renewal Mission (JNNURM) {with sub-components - Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development

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†Original notice of the question was received in Hindi.